

GOVERNEMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6652
TO BE ANSWERED ON 06.04.2018

SCHEME FOR ADOLESCENT GIRLS

6652. SHRI SANJAY HARIBHAU JADHAV

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any instructions to provide adolescent girls a diet similar to pregnant and lactating mothers under the Scheme of Adolescent Girls and if so, the details thereof;
- (b) whether supplementary nutritional diet is being provided to adolescent girls per day at the rate of 5 rupees per beneficiary and to the pregnant and lactating mothers per day at the rate of 7 rupees per beneficiary in Maharashtra, if so, the details thereof;
- (c) whether the same is adequate enough, keeping in view the recent price rise and if so, the details thereof; and
- (d) whether the Government proposes to issue instructions to State to enhance the rates of supplementary nutritional diet and implement it in all the districts of the State and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) : Yes Madam, the Government issued instructions to provide adolescent girls a diet similar to pregnant and lactating mothers under the Scheme of Adolescent Girls.
- (b) & (d): Supplementary nutrition to adolescent girls is being provided @ Rs. 9.5 per beneficiary per day under the Scheme for Adolescent Girls in all the States/UTs including Maharashtra. The said rates are equivalent to the prescribed rates for nutrition for the pregnant and lactating mothers under Anganwadi Services of umbrella ICDS scheme. Earlier the nutrition @ Rs. 5 per beneficiary per day was being provided to Adolescent Girls.

These cost norms have been revised under Scheme for Adolescent Girls keeping in view the recent price rise and Annual Cost Indexation and intimated to the State Government/ UT Administration. Government has also approved expansion and universalisation of the Scheme for Adolescent Girls in a phased manner and at present all the districts of the States/UTs are covered under the scheme.
